

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 1228/2000

New Delhi this the 19th day of July, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Lalai,
S/O Sh. Chabinath
R/O C-II/29, Tilak Marg,
New Delhi

.. Applicant

(By Advocate Shri U. Srivastava)

Versus

Union of India through

1. The Secretary,
Planning Commission, Govt. of India,
Yojna Bhawan, Sansad Marg,
New Delhi-110001
2. The Under Secretary to the Govt. of India,
Govt. of India, Planning Commission,
Yojna Bhawan, Sansad Marg,
New Delhi.

.. Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

After hearing Shri U. Srivastava, learned counsel
for the applicant for some time, he seeks permission to
withdraw the OA.

2. Permission to withdraw the OA is granted. O.A.
is dismissed as withdrawn. No costs.

Lalai
(Smt. Lakshmi Swaminathan)

Member (J)

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